



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1880/2021

This the 08th day of September, 2021

(Through Video Conferencing)

Hon'ble Mr. Mohd. Jamshed, Member (A)

Ishant,
Aged about 21 years,
S/o Late Shri Sant Lal,
R/o B-550, New Seema Puri,
East Delhi, Delhi-110095.

... Applicant

(By Advocate : Mr. Anirudh Sharma)

Versus

The Management of East Delhi Municipal Corporation
Through its' Commissioner (East)
Udyog Sadan, 2nd Floor, Plot No. 419
Patparganj Industrial Area,
Delhi-110092.

... Respondent

(By Advocate : Mr. R.K. Jain)

Item No. 4

ORDER (Oral)



After arguing for some time, Mr. Anirudh Sharma, learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA with liberty to the applicant to file a better OA. Permission is accorded.

2. Accordingly, the OA is dismissed as withdrawn with liberty to the applicant to file a better OA. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

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